

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2658
ANSWERED ON:12.03.2010
INCENTIVE SCHEME FOR CAPACITY BUILDING
Singh Shri Bhupendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the objective of incentive scheme for capacity building;
- (b) the date on which the same was launched;
- (c) the amount of the proposals received from Madhya Pradesh in this regard;
- (d) the action being taken on the proposals received from Madhya Pradesh and the time by which these will be approved;
- (e) whether the Union Government has received proposal from State of Madhya Pradesh for the setting up of project monitoring unit at the state level and the appointment of Project Implementation and Monitoring Consultants at the city level under the UIDSSMT scheme;
- (f) if so, the time by which the action is likely to be taken in this regard;
- (g) the names of the cities of Madhya Pradesh to which the fund has been released under incentive for preparing DPR included in incentive mentioned in the guidelines under the UIDSSMT scheme; and
- (h) the time by which the remaining amount are likely to be released?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) and (b) : Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) was launched with effect from 3.12.2005. In accordance with the provisions of para 9 of the Scheme Guidelines, State Level Sanctioning Committee (SLSC) may sanction Additional Central grant up to a maximum of 5% to incentivise implementing agencies as indicated below:

- # 1.5% for preparation of Detailed Project Report
- # 1.5% for training and capacity building relating to project/scheme.
- # 1% for bringing out efficiencies in the projects
- # 1% for adoption of innovative approaches and adoption of proven and appropriate technologies

(c) and (d): State of Madhya Pradesh has submitted a proposal for imparting training to the Urban Local Bodies (ULBs) involving expenditure of Rs. 44.48 lakhs for re-imbursment. However, the requisite approval of the SLSC has not been obtained.

(e) and (f): A Project Monitoring Unit for Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was sanctioned to the State of Madhya Pradesh on 26.10.2007. It has been decided that the same PMU will look after the work under UIDSSMT component also. As regards Project Implementing and Monitoring Consultants at city level under UIDSSMT, a set of detailed guidelines for establishing Project Implementation Unit (PIU) has been issued to all the States/UTs under which the SLSC has been empowered to sanction setting up of PIU. No proposal in this regard has been received in the Ministry from the State of Madhya Pradesh so far.

(g) and (h): Incentive for preparing DPR has so far been released to Itarsi, Dabra, Sehore, Ratlam, Shivpuri and Aastha towns. In respect of other towns the requisite documents called for by the Ministry have not been received so far from the State of Madhya Pradesh.